

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/8/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8
OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

D. VENKATARAM

② CIBI VISHNU

COUNSEL FOR
Respondents 1 to 5




③ Mohammed Umar.k
for B. Dhanaraj

Counsel for R7-R9



1) Dr. K.S. Ravichandran P.C.S.
S. Manjula Devi. Adv.
M.K. Preetha Adv.
for KSR & Co.

for
~~Respondents~~
Petitioners
1 to 4



ORDER

At request of the parties, list this matter on 12.09.2019 for making final submissions.

sd -
(S.VIJAYARAGHAVAN)
Member (Technical)

sd -
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr